IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-128-2020

Ramnath Mahadev Sawant Petitioner

Versus

Managing Committee of Shree

Durga English School & others Respondents.

Mr. Abhijit Gosavi for the Petitioner. Advocate for the Applicants.

Mr. S. Deshprabhu, Advocate for the Respondent.

Coram:DAMA SESHADRI NAIDU, & M. S.. JAWALKAR, JJ. Date:- 10th December, 2020.

P. C.:

By consent, post the matter after vacation.

M. S.. JAWALKAR, J. DAMA SESHADRI NAIDU, J. ap/-